

GOVERNMENT OF INDIA  
MINISTRY OF NEW AND RENEWABLE ENERGY  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 624**  
ANSWERED ON 07.02.2023

**BENEFICIARIES UNDER PM-KUSUM**

624. SHRI NARESH BANSAL

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM) was introduced keeping in view the easy availability of electricity for the farmers and villagers, and whether any criteria has been laid down for the selection of beneficiaries under PM-KUSUM, and if so, the details thereof;
- (b) the number of beneficiaries under PM-KUSUM till date, and the amount provided to beneficiaries, year-wise and State/UT-wise and district-wise for Uttarakhand;
- (c) whether the solar power generation capacity has increased in the entire country through the installation of solar irrigation pumps for agriculture under PM-KUSUM; and
- (d) if so, the details thereof, State/UT-wise including Uttarakhand?

**ANSWER**

**THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER**

**(SHRI R.K. SINGH)**

(a) The Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM) Scheme was launched with objectives of de-dieselisation farm sector, providing water and energy security to farmers, increasing the income of farmers and curbing environmental pollution.

The PM-KUSUM is a demand driven scheme and therefore capacities are allocated under the three components of the scheme based on demand received from the states/ UTs.

Under Component-A of PM-KUSUM Scheme, individual farmers or a group of farmers or cooperatives or panchayats or Farmer Producer Organizations (FPOs) or Water User Associations (WUAs) can install solar power plants up to 2 MW capacity on barren/fallow/marshy/cultivable land. Under Component-B and Component-C of the scheme, individual farmers, group of farmers, cluster irrigation systems, WUAs, FPOs, and Primary Agriculture Credit Societies (PACS) can install the standalone solar pumps or solarize their existing grid-connected agriculture pumps.

(b) State/UT-wise and year-wise number of farmers benefitted and the central financial support released under the Scheme, including for the districts of Uttarakhand, are placed at **Annexure-I** and **Annexure-II** respectively. In the State of Uttarakhand, out of total 316 farmers, 291 farmers from Udham Singh Nagar district and 25 farmers from Hardwar district, have been benefitted under the Scheme.

(c) & (d) State/UT-wise details of the solar power capacity added through installation of standalone solar pumps and solarization of existing agriculture pumps, including the State of Uttarakhand, is placed at **Annexure-III**.

Annexure-I referred in reply to part (b) of the Rajya Sabha Unstarred Question No. 624 to be answered on 07.02.2023

**Year and State/UT-wise details of farmers benefitted under PM-KUSUM Scheme since inception, till 31.12.2022\***

S.no.	State/UT	Farmers benefitted (Nos.)			
		2020-21	2021-22	2022-23	Total
1	Arunachal Pradesh	0	0	91	91
2	Gujarat	93	366	824	1283
3	Haryana	8166	23798	8254	40218
4	Himachal Pradesh	40	216	265	521
5	Jammu & Kashmir	0	103	359	462
6	Jharkhand	381	6336	2205	8922
7	Karnataka	76	238	0	314
8	Kerala	0	0	30	30
9	Madhya Pradesh	7234	0	3	7237
10	Maharashtra	0	2426	35295	37721
11	Manipur	0	28	0	28
12	Meghalaya	0	35	0	35
13	Odisha	110	647	381	1138
14	Punjab	1107	5390	5631	12128
15	Rajasthan	3514	19978	32012	55504
16	Tamil Nadu	988	199	1281	2468
17	Tripura	63	358	753	1174
18	Uttar Pradesh	2959	3883	5931	12773
19	Uttarakhand	0	0	316	316
	<b>Total</b>	<b>24731</b>	<b>64001</b>	<b>93631</b>	<b>182363</b>

\* No solarisation of pumps reported during 2019-20

Annexure-II referred in reply to part (b) of the Rajya Sabha Unstarred Question No. 624 to be answered on 07.02.2023

**State-wise and year-wise funds released under the PM-KUSUM Scheme as on 31.12.2022**

(Amount in Rs. Crore)

S. No.	States/UTs	2019-20	2020-21	2021-22	2022-23	Total
1.	Arunachal Pradesh	0	0	0	0.81	0.81
2.	Gujarat	0	3.95	0	6.18	10.13
3.	Haryana	0	51.33	161.12	102.25	314.7
4.	Himachal Pradesh	0	2.8	0	5.85	8.65
5.	Jammu & Kashmir	0	0	0	15.69	15.69
6.	Jharkhand	0	16.05	0	19.97	36.02
7.	Karnataka	0	1.26	0	0	1.26
8.	Madhya Pradesh	71.07	0	0	0	71.07
9.	Maharashtra	0	0	9.6	210.46	220.06
10.	Manipur	0	0.36	0	0	0.36
11.	Meghalaya	0	0.28	0	0	0.28
12.	Odisha	0	0.77	0	0	0.77
13.	Punjab	0	8.28	23.7	28.31	60.29
14.	Rajasthan	68.98	52.06	153.49	193.61	468.14
15.	Tamil Nadu	11.21	0	20.3	0.3	31.81
16.	Tripura	0	3.96	7.36	0.12	11.44
17.	Uttarakhand	0	0	0	3.31	3.31
18.	Uttar Pradesh	0	15.34	13.73	36.38	65.45
19.	Others	0	0	16.75	0	16.75
	<b>Total</b>	<b>151.26</b>	<b>156.43</b>	<b>406.04</b>	<b>623.24</b>	<b>1336.99</b>

**Annexure-III referred in reply to part (c) & (d) of the Rajya Sabha Unstarred Question No. 624 to be answered on 07.02.2023**

**State/UT-wise details of solar capacity addition through solarization of agricultural pumps under Component-B and Component-C of the PM-KUSUM Scheme as on 31.12.2022**

<b>S.No.</b>	<b>State/UT</b>	<b>Solar Capacity Addition (MW)</b>
1	Rajasthan	342.2
2	Haryana	268.1
3	Maharashtra	136
4	Punjab	60.7
5	Madhya Pradesh	29.3
6	Jharkhand	23.4
7	Uttar Pradesh	49.7
8	Tamil Nadu	14.7
9	Gujarat	8.6
10	Odisha	4
11	Himachal Pradesh	2
12	Tripura	2
13	Jammu & Kashmir	2
14	Karnataka	2
15	Uttarakhand	1.9
16	Arunachal Pradesh	0.3
17	Kerala	0.2
18	Manipur	0.1
19	Meghalaya	0.1
	<b>Total</b>	<b>947.3</b>